BUSINESS ADVISORY COMMITTEE (NINTH LOK SABHA)

TENTH REPORT

(Presented on 10-5-1990)

The Business Advisory Committee held a sitting on Thursday, the 10th May, 1990.

- 2. The Committee recommend the allocation of time to following items of business as shown against each:—
 - (1) The Constitution (Sixty-Sixth Amendment) Bill, 4 hours 1990.

 (Consideration and passing)
 - (2) The Union Duties of Excise (Distribution) Amendment Bill, 1990. (Consideration and passing)
 - (3) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill 1990. (Consideration and passing)
 - (4) The Finance Bill, 1990

 (Consideration and passing)

 To be taken up on the 15th, 16th and 17th May, 1990. To be passed by 4.P.M. on Thursday the 17th May, 1990)
- 3. The Committee also recommend that discussion and voting on the Demands for Grants in respect of the Budget (General) for 1990-91 may now conclude on Tuesday, the 15th May, 1990 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 3 P.M. on Tuesday, the 15th May, 1990.
- 4. The Committee further recommend that discussion under Rule 193 on the situation arising out of the reported activities of LTTE in Tamil Nadu, may be taken up at 4 P.M. on Thursday, the 17th May, 1990.

NEW DELHI; May 10, 1990 Vaisakha 20, 1912 (Saka) RABI RAY Chairman,

2 hours

Business Advisory Committee